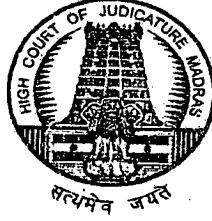


R.O.C.No.46777-B/2019/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 106 / 2019

The Government in G.O.Ms.No.319, Home(Cts.II) Department, dated 06.04.2017 and G.O.Ms.No.157, Home (Cts.II) Department, dated 23.02.2018 have issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court at Senthurai, Ariyalur District, in the cadre of Civil Judge.

Thiru. M.Manickam, Additional District Munsif, Ariyalur, is transferred and posted as District Munsif-cum-Judicial Magistrate, Senthurai, in the aforesaid newly constituted Court.

HIGH COURT OF MADRAS, CHENNAI.

DATED: 11 .06.2019.

Sd/- C.Kumarappan
REGISTRAR GENERAL